

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1898
ANSWERED ON:17.12.2013
TALKS WITH NAXALITES
Shivanagouda Shri Shivaramagouda

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to explore any channel to make the naxalite groups come to the talking table and join the mainstream and also extending support to the States where the said possibilities are being explored;
- (b) if so, the details thereof; and
- (c) the measures proposed by the Government to introduce rehabilitation programmes for naxal groups to influence them to eschew violence?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) to (c): 'Police' and 'Public Order' are State subjects and action with respect to maintenance of law and order primarily lies in the domain of the State Governments concerned, who deal with the various issues related to Left Wing Extremist (LWE) activities in the States. The State Governments have from time to time appealed to the Left Wing Extremists, especially the CPI (Maoist), the most violent group, to abjure violence and hold talks on any issue of concern to them. But, no concrete results have emerged so far. The CPI (Maoist) Party believes in overthrowing the present system of Parliamentary democracy through 'Protracted People's War' and capture political power in India. The Central Government would welcome talks between the State Governments concerned and the Left Wing Extremists, provided the latter abjure violence and give up their so called 'People's War' against the Indian State and join the democratic mainstream.

In order to bring Left Wing Extremists into the mainstream, the State Governments have their own surrender and rehabilitation policies. The Central Government separately reimburses the expenditure incurred by the State Governments on rehabilitation of surrendered Left Wing Extremists in terms of its own policy in this regard.

The Government of India has revised the guidelines for 'Surrender-cum-Rehabilitation Scheme of Left Wing Extremists in the affected States' with effect from 1.4.2013. The rehabilitation package in the revised policy, inter-alia, includes an immediate grant of Rs. 2.5 lakh for higher ranked LWE cadres and Rs. 1.5 lakh for middle/ lower ranked LWE cadres who surrender before the State Government concerned. Also, these surrenderees would be provided a monthly stipend of Rs. 4000/- for a period of three years for vocational training. In addition, incentives for surrender of weapons/ ammunition etc. are also provided under the said Scheme.